

**Nomination of cases by Hon'ble the Chief Justice on 29/01/2016**

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W. P. - 55231/2012	Hon. Krishna Murari, J.	Writ C-II Section on 30/01/2016
2	W. P. - 32728/2002	Hon. Krishna Murari, J.	Writ C-II Section on 30/01/2016
3	W. P. - 67199/2010	Hon. Krishna Murari, J.	Writ C-II Section on 30/01/2016
4	Spl. Appeal – 412/2010	Hon. V. K. Shukla, J.	Spl. Appeal Section on 30/01/2016
5	Spl. Appeal – 142/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 30/01/2016
6	Spl. Appeal – 46/2010	Hon. V. K. Shukla, J.	Spl. Appeal Section on 30/01/2016
7	Spl. Appeal – 37/2010	Hon. V. K. Shukla, J.	Spl. Appeal Section on 30/01/2016
8	Spl. Appeal – 1166/2014	Hon. V. K. Shukla, J.	Spl. Appeal Section on 30/01/2016
9	Spl. Appeal – 2008/2011 with W. P. – 56479/2015 with W. P. – 67505/2013	Hon. V. K. Shukla, J.	Spl. Appeal Section on 30/01/2016
10	Spl. Appeal – 135/2004 with Spl. Appeal defective – 110/2000 with W. P. – 49087/2002	Hon. Dilip Gupta, J.	Spl. Appeal Section on 30/01/2016
11	Spl. Appeal – 70/2004 with Spl. Appeal defective – 636/2011 with Spl. Appeal – 836/2011	Hon. Dilip Gupta, J.	Spl. Appeal Section on 30/01/2016
12	Spl. Appeal defective – 372/2004	Hon. Dilip Gupta, J.	Spl. Appeal Section on 30/01/2016
13	Spl. Appeal defective – 452/2010	Hon. Dilip Gupta, J.	Spl. Appeal Section on 30/01/2016
14	Spl. Appeal defective – 340/2010	Hon. Dilip Gupta, J.	Spl. Appeal Section on 30/01/2016
15	CrI. W. P. - 5216/2005	Hon. A. K. Tripathi, J.	Writ C-I Section on 30/01/2016
16	W. P. - 32071/2013	Hon. Dilip Gupta, J.	Writ A-II Section on 30/01/2016

17	W. P. - 9925/2013	Hon. Tarun Agarwala, J.	Writ C-II Section on 30/01/2016
<b>In DB as a member</b>			
18	W. P. - 22379/2015 (Modification Application)	Hon. S. B. Singh, J.	Writ C-II Section on 30/01/2016
<b>Bench Comprising</b>			
19	F.A.F.O. - 3159/2015 with F.A.F.O. - 1646/2015	Hon. H. G. Ramesh, J. and Hon. Bharat Bhushan, J.	F.A.F.O. Section on 30/01/2016
<b>Hon....., J.</b>			
20	Crl.M.A.(u/s 482 Cr.P.C.) - 2414/2016 (NRHM scam matter)	Hon. Arun Tandon, J.	Court No. 10 on 29/01/2016
21	Crl.M.A.(u/s 482 Cr.P.C.) - 2415/2016 (NRHM scam matter)	Hon. Arun Tandon, J.	Court No. 10 on 29/01/2016
22	Bail – 2375/2016	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 30/01/2016
23	W. P. – 67992/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 30/01/2016
24	Art. 227 – 6738/2015	Hon. Sunita Agarwal, J.	Listing Section on 29/01/2016
25	W. P. – 71682/2011	Hon. Suneet Kumar, J.	Writ A-II Section on 30/01/2016
<b>Appropriate Court dealing with such matters</b>			
26	Bail – 17100/2015 with Bail – 22429/2014	Appropriate Court dealing with such matters	Bail Section on 30/01/2016
27	Bail – 6230/2015 with Bail – 21795/2014	Appropriate Court dealing with such matters	Bail Section on 30/01/2016
28	Bail – 23170/2015 with Bail – 21468/2014	Appropriate Court dealing with such matters	Bail Section on 30/01/2016
29	Bail – 13332/2015 with Bail – 25338/2014	Appropriate Court dealing with such matters	Bail Section on 30/01/2016
30	Crl. Appeal – 2706/2015	Appropriate Court dealing with such matters	Crl. Appeal Section on 30/01/2016

**Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015**

<b>31</b>	<b>W. P. – 3808/2016</b>	<b>Hon. B. Amit Sthalekar, J.</b>	<b>Computer Fresh Section on 30/01/2016</b>
<b>32</b>	<b>W. P. – 3671/2016</b>	<b>Hon. B. Amit Sthalekar, J.</b>	<b>Computer Fresh Section on 30/01/2016</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
30/01/2016